

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5890
ANSWERED ON:02.05.2013
GUIDELINES FOR PSES
Kumar Shri P.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has placed certain restrictions on officials of Public Sector Enterprises (PSEs) joining private commercial enterprises after retirement; and

(b) if so, the details thereof?

Answer

THE MINISTER OF HEAVY INDUSTRY AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) and (b) : The Department of Public Enterprises has issued guidelines prescribing that no functional Director of Central Public Sector Enterprises (CPSEs) including the Chief Executive who has retired/resigned from the service of the company, after such retirement/ resignation, shall accept any appointment or post, whether advisory or administrative, in any firm or company, whether Indian or foreign, with which the company has or had business relations, within one year from the date of retirement without prior approval of the Government.